

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-348(ND)/2017

PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2019

NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Atul Jain, EX-Director

Mr. Gaurav Singh &

Mr. Rishi Sood, Advocate for Objector

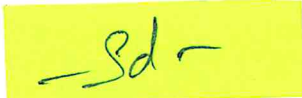
Present for the Respondent: Mr. Vaibhav Jain, Mr. Shashank Pandey &

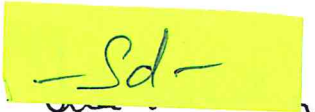
Mr. Lavanya Kaushik, Advocates for Mr. Rahul
Jain

Mr. Aditya Dewan, Advocate for Resolution
Applicant

ORDER

No time left in view of the constitution of the Special Bench. Renotify this
case on 9th October, 2019.


(Saroj Rajware)
Member (T)


(Ina Malhotra)
Member (J)